(J.H.C. Sch. 1-7)

**a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

From:

Jitendra Prasad Singh, Registrar (Administration), High Court of Jharkhand, Ranchi.

File No. XXII(5)/2/2017-18-19/Apptt.

Letter No. \_\_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_\_/Apptt.

To

Ms. Rajshree Aparna Kujur, Civil Judge (Sr. Div.)-cum-Special Judge, Economic Offences, Dhanbad

Sub: - <u>Nomination as Trainer to conduct the Online Training of Trainers (TOT) programme for</u>

Master Trainers.

Madam,

Enclosing herewith a copy of letter bearing No. ECT005-2020 dated 23.06.2020 of the Member (Human Resources), eCommittee, Supreme Court of India along with enclosures, I am directed to inform you that the Court has been pleased to nominate you to conduct the Online Training of Trainers (TOT) programme for Master Trainers on the topic "eFiling and eCourts Services" scheduled to be held on **Saturday 27**<sup>th</sup> **June, 2020 at 10.00 AM to 01.00 PM**.

Accordingly, you are directed to conduct the aforesaid online programme on the date and time mentioned above.

Further, you are directed to circulate the training material (ppt) to other master trainers at the end of session, which was shared with you during the Online training session held on 20.06.2020 (copy of nomination letter of the nominated Master Trainers enclosed).

Also, you are directed to submit the training completion report in prescribed format through email (with copy to CPC) to the following email ID <a href="mailto:mhr-ecommittee@aij.gov.in">mhr-ecommittee@aij.gov.in</a> before 5.00 PM of 27.06.2020.

This is for your information and needful.

Encl.:- As above

Yours faithfully, Sd/- **J.P. Singh** Registrar (Administration)

Memo No. 1802\_\_\_/Apptt.

Ranchi dated the 25/06/20-

Copy forwarded to the Member (Human Resources), eCommittee, Supreme Court of India for information and needful with reference his letter dated 23.06.2020 / the Director, Judicial Academy Jharkhand, Ranchi for information / the Member Secretary, JHALSA, Ranchi for information / the Principal District & Sessions Judge, Dhanbad for information / the C.P.C. I/c., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter of the Court's website.

Registrar (Administration)